

[श्री मधु लिमये अशुभ]]

To discuss the serious situation arising out of the large-scale disruption of railway services due to mass 'absenteeism' by leave-running staff on the ground that the railway administration has failed to implement its assurances made to the staff after the five-day strike in May last.

SHRI S. M. BANERJEE: Sir, I rise on a point of order.

MR. SPEAKER: Let me first put the motion. The question is:

"That leave be granted to Shri Atal Bihari Vajpayee to move the Adjournment Motion."

Those hon. Members in favour of the motion may rise in their seats.

AN HON. MEMBER: Sir, nobody has objected?

MR. SPEAKER: Is there any objection?

SHRI L. N. MISHRA: I have objection?

MR. SPEAKER: Now, the counting has been done, I am so sorry that you are less than fifty—they are 38. So, the hon. Member has not the leave of the House.

SHRI S. M. BANERJEE: Sir, I rise on a point of order.

श्री मधु लिमये : अध्यक्ष महोदय, मंत्री महोदय ने आज जो सदन का प्रस्तावन किया है, उस के विरोध में हम सदन का त्याग करते हैं।

(Shri Madhu Limaye and some other hon. Members then left the House).

SHRI S. M. BANERJEE: On a point of order, Sir. The general practice in this House has been that if you allow any member to move

an adjournment motion on any particular matter, you do not allow the minister to make a statement beforehand. In this case, the minister should not have been allowed to make a statement. When the minister makes a statement, either a discussion should be allowed or some questions should be allowed by way of seeking clarification.

MR. SPEAKER: I have made it sure myself. It is permissible to allow the minister to make a statement and then allow an adjournment motion. I told you expressly that if after listening to the minister you are not satisfied, I will allow an adjournment motion. I put the alternatives also but you did not agree. Only to help you I thought if the adjournment motion is taken up, the minister will have to be present in the afternoon. (Interruptions).

MR. SPEAKER. There is no point of order. I have not allowed you any more. Shri Raghu Ramaiah.

12.36 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 6th August, 1973, will consist of:—

(1) Consideration of any item of Government Business carried over from today's Order Paper.

(2) Consideration and passing of:

The Delhi Sales Tax Bill, 1973.

The Employees Provident Funds and Family Pension Fund (Amendment) Bill, 1973.

(3) Consideration and passing of the *Advocate (Amendment) Bill, 1973* as passed by Rajya Sabha.

कलकत्ता महोदय . मुझे तो क्या चिन्ता सरकार पर लिखा नजर आ रहा है—क्या होला है, क्या होने वाला है। हम तो बैठे हैं, दीवार पर लिखा हुआ पढ़ते हैं, फिर भी लगे हुए हैं, शायद दीवार पर लिखा हुआ मिट जाय, लेकिन मालूम नहीं देना कि दीवार पर जो लिखा है हम सब के लिये, वह मिट सके। मैं शायद सब का साफ़ बनला दूँ, जिस बात के लिये हम लगे हुए हैं, डैमोक्रेसी के लिये, उस का तो बड़ा गरक हो रहा है। हम सब इन में लगे हुए हैं, पना नहीं कम बच रहे हैं, जिस दग में आप दोनों तरफ के चलते हैं, मैं तो हैरान होना हूँ कि क्या हो रहा है।

(श्रवण : कछवाय जी, आप जिन्दा रहें तो सब ठीक हो जायेगा आप जैसे 5-7 घोर आ गये तो मामला साफ़ है। हम जिन्दा है ना थोड़ा बढ़ा हो रहा है, 10-12 कछवाय आ जाय तो मारने निकल जायेंगे।

श्री हुकम चन्द कछवाय (मुनेरा) : अध्यक्ष महोदय, माननीय मंत्री जी ने जो वक्तव्य रखा है, उस का दृष्टि में रखने हुए मैं निवेदन करना चाहता हूँ कि पिछले अधिवेशन में सरकार की तरफ से घोषणा हुई थी कि सरकार इस सेगमेंट में निश्चित रूप से दल-बदल का रोकने वाला विधेयक लाने वाली है। मैं जीर्णरहित चाहता हूँ कि मंत्री महोदय उभें बिल की कब पेश करने वाले हैं, इसे पेश क्यों नहीं किया जाता।

SHRI S. M. BANERJEE (Kanpur): There should be a discussion on the Pay Commission Report and on the question of bonus for all Cen-

tral Government employees. I hope a day would be fixed for that.

Secondly, I want the Prime Minister, or the Minister of External Affairs or the Minister of Information and Broadcasting to make a statement on the reported news that there was a broadcast in the Spotlight by the AIR representative from Berne about the death of Mr. Walter Ulbricht, the President of GDR in which surprisingly he has not said anything about him except that he constructed the Berlin Wall, while he was all praise for the West German President. This is a very serious matter. We have got excellent relations with the GDR. So, the Minister of Information and Broadcasting should issue a statement whether this is correct or not. He should also lay on the Table the original speech. If it is correct necessary action should be taken against the representative of AIR because this will spoil our relations with GDR.

SHRI SAMAR GUHA (Contal): I have given notice of a calling attention on the very serious situation that has arisen in West Bengal as a result of the failure to supply the allotted quota of rice to West Bengal.

MR SPEAKER: I have allowed this motion for the next day.

SHRI SAMAR GUHA: The Chief Minister of West Bengal has come to Delhi. The Centre has cut down the monthly allotment of rice to West Bengal from 20,000 to 17,000 tonnes for the month of August. In July the State received only 9,000 tonnes. I want to know whether the Minister of Food will make a statement on the serious food situation that is developing there. Otherwise, there will be food riots. I want to fore-warn the Government. The Chief Minister is in Delhi today with a begging bowl requesting them to give rice to West Bengal. If they do not give even the

[Shri Samar Guha]

allotted quota of rice, a serious situation may develop which may lead to food riots in West Bengal. I want the Minister of Agriculture to make statement on this.

14 hrs.

SHRI P. G. MAVALANKAR (Ahemdabad): Sir, you have already admitted motions for discussion on the U.G.C. Report and the U.P.S.C. Report. I wonder why the Minister of Parliamentary Affairs is not yet able to find out time for the discussion of these two Reports.

Lastly, I would like the Minister of Law to come out with a statement next week about the Lok Sabha and State Legislative Assembly seats which are lying vacant since last August. There are 10 Lok Sabha seats and 27 Assembly seats lying vacant. I want the Minister to make a statement on this.

MR SPEAKER I have allowed a motion on it.

श्री अशु सिनघे (बाका) : अध्यक्ष महोदय, आपने जो मान लिया है उस का तो उल्लेख मैं नहीं करूंगा। अध्यक्ष महोदय, हम वक्त उत्तर प्रदेश राष्ट्रपति के शासन में है और राष्ट्रपति शासन लाने का यह कारण बतलाया गया कि वहां पी० ए० सी० में जो विद्रोह हुआ उस के चलते राष्ट्रपति शासन जकरी हो गया। आज एक हजार में अधिक पी० ए० सी० के जवान जेलों में बन्द हैं। पी० ए० सी० सगठन के ऊपर रोक लगायी गई है, कई लोगों को सेवा से हटा दिया गया। तो क्या अध्यक्ष महोदय, हम लोगों की नियम 193 के तहत या 184 के तहत पी० ए० सी० के तथा कथित विद्रोह के बारे में और सरकार ने जिस निर्णयता के साथ इस तथाकथित विद्रोह को बचाया और जेलों में लोगों को दूँस दिया है,

इस पर 'अर्फी करी कौ बौका देवे ?' अध्यक्ष महोदय, इन लोगों का अपराध यही है कि उन्होंने अधिकारियों के बूट पालिश करने से इंकार किया, अधिकारियों के घरों पर जी धानवर हैं उन के लिए चारा लाने से मना किया और इन्दिरा गांधी जिन्दाबाद का नारा लवाने से मना किया।

MR. SPEAKER: This is not a debate. He can ask for inclusion of some business. It is not proper to avail of this opportunity to make a speech.

SHRI K. RAGHU RAMAIAH. I will convey whatever has been said by the hon. Members to the Ministers concerned.

श्री हुकम चन्द कच्छबाय : अध्यक्ष महोदय, जब भी हर शुक्रवार को सदस्यों द्वारा पूछा जाता है तो समदीय कार्य मंत्री महोदय यही कह कर टाल देने का प्रयास करने हैं कि वह सम्बन्धित मंत्री महोदय को भेज देंगे।

अध्यक्ष महोदय : जब तक मंत्री महोदय को पूछेंगे नहीं तो वह कैसे कहेंगे।

श्री हुकम चन्द कच्छबाय : जो बातें पहले कही हैं उन का उत्तर नहीं प्राया।

MR. SPEAKER: It is always put before the Business Advisory Committee. The Minister discuss it there. You asked certain statements to be made by the Ministers. He has to ask them.

SHRI K. RAGHU RAMAIAH: As I said, I will convey to the Ministers concerned the sentiments expressed by the hon. Members.

श्री मधु दिनके : पा.पु.सी. के द्वारा
किस वहाँ करके रहे

14.05 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-FIRST REPORT

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH):** Sir, I beg to move:

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 2nd August, 1973."

MR. SPEAKER: The question is:

"That this House do agree with the Thirty-first Report of the Business Advisory Committee presented to the House on the 2nd August, 1973."

The motion was adopted.

**RE: FOOD SITUATION IN WEST
BENGAL**

SHRI DINEN BHATTACHARYYA (Serampore): Already this matter has been brought to the notice of the Government by Shri Samar Guha. I do not know how he came in between these items 9 and 10. This has been reported in all the newspapers of Calcutta. Previously, the rice quota for West Bengal from the Centre was 35,000 tonnes per month. Subsequently it was reduced to 20,000 tonnes. Now again there has been a reduction to 17,500 tonnes. Actually in the last month, West Bengal received only 9,000 tonnes. As a result of this short supply, there has been a serious crisis in the supply of rice ration in both statutory as well as modified areas. On the 27th of this month, the whole State of West Bengal observed a bandh against price rise and scarcity of articles supplied from the ration shops. In the meantime, there have been floods

in Malda and some other areas. So, the whole State of West Bengal, so far as the food situation is concerned, is in chaos. Kindly ask the Minister, Sir, to make a statement here and now how they are going to help the West Bengal people to get rice from the ration shops, both from statutory and from modified ration shops.

**THE MINISTER OF STATE IN
THE MINISTRY OF AGRICULTURE
(SHRI ANNASAHEB P. SHINDE):** I do not think there is any cause for panic in regard to this matter. In fact, we have been supplying West Bengal Government between 1,50,000 tonnes and 1,60,000 tonnes, depending upon the monthly allocation. This month, i.e., August, our allocation is 1,52,500 tonnes and we shall see that this quantity is delivered to the State Government. I do not think there is any reason to become panicky.

MR. SPEAKER: The House stands adjourned for Lunch to reassemble at 3 00 P.M.

14 08 hrs.

The Lok Sabha adjourned for Lunch till Fifteen of the Clock.

The Lok Sabha reassembled after Lunch at five minutes past Fifteen of the Clock.

[**MR. DEPUTY-SPEAKER** in the Chair]

**COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS**

TWENTY-NINTH REPORT

PROF. NARAIN CHAND PARASHAR (Hamirpur): Sir, I beg to move:

"That this House do agree with the Twenty-ninth Report of the Committee on Private Members'